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WP. CrI. Nos.1928 & 1931 of 2026

IN THE HIGH COURT OF JUDICATURE AT MADRAS

DATED: 04.08.2026

CORAM

THE HON'BLE MR.SUSHRUT ARVIND DHARMADHIKARI,

CHIEF JUSTICE

AND

THE HON'BLE MR.JUSTICE G.ARUL MURUGAN

WP CrI. Nos.1928 and 1931 of 2026

and WPMP CrI. Nos.692, 694, 696 and 698 of 2026

1. Sethuraj
S/o. Sellamuthu Gounder, No.159, S.V.
Nilayam, 1st J Main 3rd D Cross, Kasthuri
Nagar, Bangalore 560043.

Petitioner in WP.CrI.1928/2026

Karthik
S/o. Shanmugavel, 17/41, Vengukkalpatti,
Neelangakali Valasu Post, Dharapuram,
Tiruppur 638 106.

Petitioner in WP.CrI.1931/2026

Vs

1. The Union of India represented by the
Secretary to Government
Department of Personnel and Training,
Ministry of Personnel, Public Grievances and
Pensions, North Block, New Delhi 110 001.
and 6 others

Respondents in both WPs.



WP. CrI. Nos.1928 & 1931 of 2026

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For Petitioner

in WP.CrI.1928/26: Mr.P.S.Raman
Senior Counsel
for Mr.Gautam S. Raman

For Petitioner

in WP.CrI.1931/26: Mr.V.Raghavachari
Senior Counsel
for Ms.S.Pavithra Sankar

For Respondents
in both WPs.:

Mr.A.Kumaraguru
Sr.Panel Counsel. for R1

Mr.K.Kumaran
Addl Govt Pleader
for RR 2 and 3

Mr.Arun Anbumani
Addl. Public Prosecutor
for R4 and R5

Mr.P.Siddharthan
Spl. Public Prosecutor for
CBI Cases, for R-7

ORDER

(Order of the Court was made by the Hon'ble Chief Justice)

Heard Mr.P.S.Raman, learned Senior Counsel for Mr.Gautham S.Raman, learned counsel for the petitioner in WP.CrI.No.1928 of 2026 and Mr.V.Raghavachari, learned Senior Counsel for Ms.S.Pavithra Sankar, learned counsel for the petitioner in WP.CrI.No.1931 of 2026.

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2. Mr.A.Kumaraguru, learned Senior Panel Counsel, takes notice for respondent No.1. Mr.K.Kumaran, learned Additional Government Pleader, takes notice for respondent No.2 and 3. Mr.Arun Anbumani, learned Additional Public Prosecutor, takes notice for respondent Nos.4 and 5. Shri P.Siddharthan, learned Special Public Prosecutor for CBI, takes notice for respondent No.7.

3. Issue notice to respondent No.6, on payment of process fee within a week, returnable on 27.08.2026.

4. The further proceedings and the investigation in Crime No.205 of 2026 on the file of D-1 Triplicane Police Station, Chennai, shall remain stayed till the next date of hearing.

5.Tag along with WP CrI. No.1840 of 2026 and list on 27.08.2026.

In the meanwhile, respondent Nos.1 to 5 and 7 may file their counter-affidavits.

(SUSHRUT ARVIND DHARMADHIKARI, CJ.) (G.ARUL MURUGAN, J.)
04.08.2026

sra



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The Hon'ble Chief Justice
and
G.Arul Murugan, J.

(sra)

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